

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 23662/2023

(Arising out of impugned final judgment and order dated 22-11-2022 in WB No. 6934/1989 passed by the High Court Of Judicature At Allahabad)

MUNNA LAL

Petitioner(s)

VERSUS

MANGALIA RAM (SINCE DECEASED) REP. THROUGH LEGAL HEIRS &
ORS.Respondent(s)

IA No. 119149/2023 - CONDONATION OF DELAY IN FILING

IA No. 133401/2023 - EXEMPTION FROM FILING O.T.

IA No. 119150/2023 - EXEMPTION FROM FILING O.T.)

Date : 20-10-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Syed Mehdi Imam, AOR
Mr. Raman Yadav, Adv.
Ms. Akriti Chaturvedi, Adv.
Mr. Priyam Kaushik, Adv.

For Respondent(s) Mr. Rajeev Kumar Bansal, AOR
Mr. Rajesh Sonthalia, Adv.
Mr. Brijesh Kumar Yadav, Adv.
Mrs. Amita Agarwal, Adv.
Mr. Ganesh Barowalia, Adv.
Mr. Vidya Sagar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Applications for exemption from filing O.Ts are allowed.

In view of the letter circulated by learned counsel appearing
for the petitioner, list the Special Leave Petitions on 20.11.2023.

(HEMALATHA MOHAN)
P.S. to REGISTRAR

(MATHEW ABRAHAM)
COURT MASTER (NSH)